

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 16.01.2017
Court No. : 7
Item No. : 9

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 30803, 30906 AND
31992 AND 36255 OF 2016**
WITH PRAYER FOR INTERIM RELIEF

BRAHM PAL ETC.

...PETITIONER(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENT(s)

OFFICE REPORT

SLP(C) NOS. 30803, 30906 AND 31992 OF 2016:

The matters above mentioned were listed before the Hon'ble Court on 14.12.2016, with an office report dated 10.12.2016, when the Court was pleased to pass the following order:

“Counter affidavit, if any, be filed within four weeks.
The petitioners are permitted to serve notice on the Standing Counsel
for the State of U.P. and its officers.
List after four weeks.”

SLP(C) NO. 30803 OF 2016:

There are 4 Respondents in the matter. Mr. Ravindra Kumar, Counsel for Respondent No. 4 has not filed Counter Affidavit so far. No one has entered appearance on behalf of Respondent Nos. 1 to 3.

SLP(C) NO. 30906 OF 2016:

There are 5 Respondents in the matter. Mr. Ravindra Kumar, Counsel for Respondent No. 4 has not filed Counter Affidavit so far and Mr. Anuvrat Sharma, Advocate has filed Vakalatnama and Memo of Appearance on behalf of Respondent Nos. 1 to 3 but no Counter Affidavit has been filed. No one has entered appearance on behalf of Respondent Nos. 5 though served with notice.

SLP(C) NO. 31992 OF 2016:

There are 4 Respondents in the matter. Mr. Ravindra Kumar, Counsel for Respondent No. 4 has not filed Counter Affidavit so far and Mr. Anuvrat Sharma, Advocate has filed Vakalatnama and Memo of Appearance on behalf of Respondent

Nos. 1 to 3 but no Counter Affidavit has been filed.

It is submitted that Counsel for the Petitioner has filed proof of service of notice on behalf of Respondent Nos. 1 to 3 in all the above matters on Mr. Anuvrat Sharma, Standing Counsel for the State of U.P.

SLP(C) NO. 36255 OF 2016:

The matter above mentioned was listed before the Hon'ble Court on 16.12.2016, when the Court was pleased to pass the following order:

“Issue notice.
Tag with SLP (C) Nos. 30803 of 2016. ”

Accordingly, show cause notice was issued to Respondent No. 4 through Mr. Ravindra Kumar, Advocate and to Respondent Nos. 1 to 3 on 10.01.2017 through newly introduced Bar Coding Slip System. As per India Track Report the notice have been despatched to Respondent No. 1 to PH Lucknow and to Respondent Nos. 2 and 3 to PH Ghaziabad CSO but no one has entered appearance on their behalf.

The matters above mentioned are listed before the Hon'ble Court with this report.

Dated this the 13th day of January, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Pranay Kumar Mohapatra, Advocate
Mr. Ravindra Kumar, Advocate.
Mr. Anuvrat Sharma, Advocate.

ASSISTANT REGISTRAR